## HARYANA GOVERNMENT

## ANIMAL HUSBANDRY & DAIRYING DEPARTMENT

Notification

The 11th January, 2022

## THE PREVENTION AND CONTROL OF INFECTIOUS AND CONTAGIOUS DISEASES IN ANIMALS ACT, 2009

**No. 144 (CFMS)-AH-4-2022/205.**— In excercise of the powers conferred by Sub-section (1) of Section 6 read with Sub-section (1) and (2) of Section 7 of "The Prevention and Control of Infectious and Contagious Diseases in Animals Act, 2009 (27 of 2009)", the Government of Haryana, hereby declares the District Palwal as "controlled area" for restriction of movement of equine species (horses, donkeys, mules) within or outside the district and bordering States to prevent, control and contain the Glanders disease. The holding of races, fair, exhibition, games and gathering of such animals in Palwal District is also prohibited.

Commissioner and Secretary to Government Haryana, Animal Husbandry & Dairying Department.

(Sd.)...,

The 11th January, 2022.

9449—C.S.—H.G.P. Pkl.